

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORE

CONTEMPT PETITION NO.170/00033/2018
IN
O. A. NO.170/00084/2017

DATED THIS THE 3RD DAY OF AUGUST, 2018

HON'BLE DR. K.B. SURESH, MEMBER(J)

HON'BLE SHRI DINESH SHARMA, MEMBER(A)

Ravi D. Ankolekar,
Aged about 36 years,
S/o Sri Dinga Ankolekar,
R/a Mudga, Amdalli: 581 324,
Karwar Taluk,
District Uttara Kannada.Applicant.

(By Advocate Shri B.S. Venkatesh Kumar)

And

1. Shri Sanjay Mitra,
Secretary to Government of India,
Ministry of Defence,
South Block, DHQ PO,
New Delhi-110 001.

2. VADM Girish Luthra
Flag Officer Commanding-in-Chief
Headquarters,
Western Naval Command
Shahid Bhagat Singh Road
Mumbai – 400001.

3. Shri M.G. Nayar,
Command Civilian Personnel Officer(CCPO)
Headquarters, Western Naval Command
Shahid Bhagat Singh Road,
Mumbai – 400001.

4. Capt. R.K. Singh, CSO P&A.,
Flag Officer Commanding,
Headquarters,
Karnataka Naval Area
Naval Base
Karwar-581308

5. Shri Uptal Bora,
Staff Officer Civilian,
Headquarters,
Naval Base
Karwar-581308 (U.K. District)

6. CMDA Dibesh Lehari,
Commodore Superintendent,
Naval Ship Repair Yard,
Naval Base
Karwar – 581308.

....Respondents

(By Shri. V.N. Holla, Senior Panel Counsel)

O R D E R (ORAL)

HON'BLE DR K.B. SURESH, MEMBER(J)

Heard. Against the original order in OA.No.84/2017, W.P.No. 101906/2018 is filed in the High Court of Karntaka.

2. Therefore, Contempt Petition is dismissed. Notice discharged but with liberty. No order as to costs.

(DINESH SHARMA)
MEMBER(A)

(DR. K.B. SURESH)
MEMBER(J)

vmr

Annexures referred to by the petitioner in CP.No.33/2018

Annexure C-1: Copy of the order dated 3.1.2018 in OA.No.84/2017.

Annexure C-2: Copy of the representation dated 8.3.2018.

....

Annexures referred to by the applicant in OA.No.84/2017

Annexure A-1: Copy of the SSLC certificate.

Annexure A-2: Copy of the transfer certificate.

Annexure A-3: Copy of the Notification.

Annexure A-4: Copy of the order regarding applicant's selection.

Annexure A-5: Copy of the attestation form duly filled by the applicant.

Annexure A-6: Copy of the intimation regarding undergoing medical examination.

Annexure A-7: Copy of the medical certificate issued by the District Hospital Karwar certifying applicant's fitness with typed copy.

Annexure A-8: Copy of the representation dated 18.11.2014.

Annexure A-9: Copy of the representation dated 1.12.2015.

Annexure A-10: Copy of the representation dated 15.2.2016.

Annexure A-11: Copy of the impugned order dated 18.2.2016.

Annexure A-12: Copy of the representation dated 6.4.2016.

Annexure A-13: Copy of the experience certificate.

Annexure A-14: Documents relating to certificate of competency (three in number).

Annexures referred to by the respondents

Annexure R-1: Copy of Employment News.

Annexure R-2: Copy of Result of Recruitment of Boat Crew Staff in Naval Base, Karwar.

Annexure R-3: Copy of Bio-Data.

Annexure R-4: Copy of letter No.CS/1300/FOK/PRF dated 18.2.2016.

Annexure R-5: Copy of letter dated 10.12.1990.

.....